

File No. N - 9 / 21 / 2015 - NM  
Government of India  
Ministry of Law and Justice  
(Department of Justice)  
\*\*\*\*\*

Jaisalmer House, 26 - Mansingh Road,  
New Delhi-110 011.  
Dated: 03rd August, 2018.

**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 89,180/- only (Rupees Eighty Nine Thousand One Hundred Eighty Only) to National Law University Odisha towards **Third & Final Instalment** (towards cost of hard copies of Final Report, Courier Charges and travelling cost as claimed) out of the total project cost of Rs. 24,10,000/- (Rupees Twenty Four Lakh Ten Thousand Only) (non-recurring expenditure) for under taking research project titled "*A Comparative Analysis of Performance Appraisal Mechanisms and Schemes of Promotion in relation to the Judges of Subordinate judiciary in different States in India*" under the "*Scheme of Action Research and Studies on Judicial Reforms*" as per the terms of the agreement signed by National Law University Odisha and Department of Justice on 16<sup>th</sup> February, 2016. First instalment of Rs.4,82,000/- & Second Installment of Rs. 9,64,000/- were released to the National Law University Odisha, the implementing Agency *vide* this Department's sanction order of even no. dated 16<sup>th</sup> February, 2016 & 24<sup>th</sup> January, 2017 respectively. The implementing agency is requested to furnish Utilization Certificate and Audited Statement of Account for the entire amount released under the project.

2. The expenditure involved is debitable to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.

3. This has been entered in the Register of Grants / Expenditure at Sl. No. 3 at page No. 23-24.

4. This issues with the concurrence of AS&FA *vide* Note No.40 dated 01.08.2018 and approval of Secretary (Justice) *vide* Note No. 42 dated 01.08.2018 in eoffice in electronic / computer file no.402.

  
(Z.A. Khan)

Under Secretary to the Government of India  
Tele-fax: 23072139

To,  
**Pay & Accounts Officer,  
Ministry of Law & Justice, Department of Legal Affairs,  
Janpath Bhawan, Janpath,  
New Delhi.**

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to National Law University Odisha.
2. Cash-II MHA, North Block, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Vice Chancellor, National Law University, Odisha, Kathajodi Campus, Sector-13, CDA, Cuttack-753015, Odisha.
6. Section Officer, Admn. Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File
9. Spare Copies-5.